

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/6570/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Pranita Rani Rajmedhi,
Member, MACT-3, Guwahati.

Dated Guwahati, the 16th December, 2021.

Sub:- **Restricted holiday.**

Ref:- MACT No.3/2021 dated 09.12.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 10.12.2021 along with station leave permission for the day**. The Member, MACT-1, Kamrup(M), Guwahati and in her absence the Member, MACT-2, Kamrup(M), Guwahati will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-76/98/6571-A, dated 10.12.2021
Copy to

1. The Member, MACT-1, Kamrup(M), Guwahati .
2. The Member, MACT-2, Kamrup(M), Guwahati.
3. ✓ The Project Manager, Gauhati High Court.

10/12/21
JT.REGISTRAR (VIGILANCE)

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